## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 56/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE PARTIES:

Shri Michael Sassoon Asshtamkar

V/s.

M/s. Menorah Realties Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

M. S. BHARDURY Acres for lehtour.

Shrem Shetty adv for lesson life And legal Resp. nos. 2 to 4.

Order

CP. No. 56/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 8th September, 2016.

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPATHY

- party

Member (Technical)

Dated: 19th August, 2016.